

LOK SABHA DEBATES

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LOK SABHA

Thursday, December 16, 1971/
Agrahayana 25, 1893 (Saka)

*The Lok Sabha met at Ten
of the Clock.*

[MR. SPEAKER in the Chair]

PAPERS LAID ON THE TABLE

ANNUAL REPORT ON ACTIVITIES OF
COAL MINES LABOUR WELFARE
ORGANISATION, 1969-70

THE MINISTER OF LABOUR AND
REHABILITATION (SHRI R.K. KHADIL-
KAR): I beg to lay on the Table a copy of the
Annual Report (Hindi and English versions)
on the activities of the Coal Mines Labour
Welfare Organisation, for the year 1969-70.
[Placed in Library. See No. LT-1291/71]

REVIEW AND ANNUAL REPORT OF
HINDUSTAN COPPER LTD. 1969-70

THE MINISTER OF STATE IN THE
MINISTRY OF STEEL AND MINES
(SHRI SHAHNAWAZ KHAN): I beg to
lay on the Table—

- (1) A copy each of the following
papers (Hindi and English
versions) under sub-section (1)
of section 619A of the Companies
Act 1956;

- (i) Review by the Government
on the working of the

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Hindustan Copper Limited,
for the year 1969-70

- (ii) Annual Report of the Hin-
dustan Copper Limited, for
the year 1969-70 along with
the Audited Accounts and
the comments of the Com-
ptroller and Auditor Gen-
eral thereon.

[Placed in Library. See No. LT-
1292/71]

- (2) A statement (Hindi and English
versions) showing reasons for
delay in laying the above papers.

[Placed in Library. See No.
LT-1293/71]

ANNUAL REPORT OF COFFEE BOARD AND
EXPORT OF INORGANIC CHEMICALS
(INSPECTION) 2ND AMENDMENT
RULE, 1971

THE DEPUTY MINISTER IN THE
MINISTRY OF FOREIGN TRADE (SHRI
A. C. GEORGE): I beg to lay on the Table—

- (1) (i) A copy of the Annual
Report of the Coffee Board for
the year 1970-71. [Placed in
Library. See No. LT-1294/71]

- (ii) A statement (Hindi and
English versions) explaining
the reasons for not laying the
Hindi version of the above
Report simultaneously.

[Placed in Library. See No.
LT-1295/71]

- (2) A copy of the Export of Inorganic
Chemicals (Inspection) Second